1	2	3	4	5
2.	Special Central Assistance to Tribal Sub-Plan	3888.00	4293.00	2500.00
3.	Post Matric Scholarship for ST students	750.00	2155.56	2500.00
4.	Upgradation of Merit	4.18	14.55	0.00
5.	Hostels for ST Girls & Boys	0.00	0.00	889.56
6.	Establishment of Ashram Schools in Tribal Areas.	256.71	300.80	940.07
7.	Development of Particular Vulnerable Tribal Groups (PTGs)	456.96	546.77	2007.98
8.	Grants - in - aid to State Tribal  Development Cooperative Corporations (STDCCs) etc. for Minor Forest Produce (MFP) Operations.	215.00	325.00	270.00
9.	Tribal Research Institutes	32.91	23.79	48.45
	Total:	8112.11	11269.78	11597.52

## Education standard for tribals

2561. SHRI AMIR ALAM KHAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is going to initiate any incentive-based plan to improve the standard of education among the tribals;
  - (b) if so, the details thereof; and
- (c) whether Government agrees on augmenting the budget for welfare of tribals so that necessary improvement in the condition of these people can come about?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) The Ministry of Tribal Affairs is already implementing education oriented schemes for the welfare of Scheduled Tribes/PTGs. There is no proposal of the Ministry to initiate any incentive-based plan to improve the standard of the education among tribals.

- (b) Does not arise.
- (c) The Ministry of Tribal Affairs has submitted proposals for additional funds for tribal welfare.

## Social security to domestic workers

2562.SHRI B.S. GNANADESIKAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

Original notice of the question was received in Hindi.

- (a) whether the National Commission for Women had prepared and submitted to Government a draft law to provide social security to domestic workers who are exploited seriously;
- (b) if so, the time-frame within which such law would be enacted, in view of the increasing violence against domestic workers in the country; and
  - (c) the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Madam.

(b) and (c) Do not arise.

## Schemes for development of women and children

2563.SHRI SABIR ALI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of programmes and schemes of the Ministry for the development of women and children; and
  - (b) the details of 100 days programme of the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The programmes and schemes of the Ministry for the development of women and children are given in the Annual Report which are available in the Library of Rajya Sabha and also in the Ministry's Website <a href="https://www.wcd.nic.in">www.wcd.nic.in</a>

- (b) The following items indicated in the President's Address to the Joint Session of Parliament have been identified for implementation in a time bound manner by this Ministry:
  - (i) Revamp nutrition delivery with oversight by panchayats and provision of hot cooked meals.
- (ii) A National Mission on Empowerment of Women for Implementation of women centric programmes in a mission mode.
- (iii) Suitably institutionalised quarterly reporting on Flagship programmes as "Bharat Nirman Quarterly Reports" where Ministers would publicly report on progress through the media.

This Ministry has one flagship programme called Integrated Child Development Services (ICDS) Scheme, but it was not included in BHARAT Nirman campaign. However, the Ministry will be doing quarterly reporting through Media in consultation with the Ministry of Information and Broadcasting.

## Working women's hostels in M.P.

2564. SHRIMATI MAYA SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

Original notice of the question was received in Hindi.